

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 67 OF 2019 &
IA NOS. 517, 310 & 311 OF 2019**

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Olam Agro India Pvt. Limited

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Singh
Mr. Lakshyajit Singh Bagdwal
Mr. Ali Moid

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganathan
Ms. Stuti Krishn for R-1

Ms. Surabhi Guleria
Mr. Sudhanshu S. Choudhari for R-2

ORDER

Appellant seeks time.

List the IA for hearing on **28.01.2020.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**